

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Prisons being a State subject, the State Governments have been addressed to improve the condition of women in jails. As per information available, no AIDS cases, as such have been reported amongst women prisoners in Calcutta and Madras Jails. However, a few cases of AIDS virus infection among prostitutes detained in Vigilance Homes in Tamil Nadu and West Bengal were reported.

(b) Yes, Sir.

(c) The recommendations were referred to the State Governments. Their implementation is a continuing process. However, the Central Government has been providing financial assistance for upgradation of jail Administration, including separate jails/ annexes for women prisoners.

1001. [Transferred to the 8th May, 1987].

Guidelines for curbing riots disturbances

1002. DR. MOHD. HASHIM KID WAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration for issuing guidelines to State Governments to arrange for the training of the police personnel in curbing riots and disturbances; and

(b) if so, what are the details of such guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Maintenance of law and order including curbing of riots and disturbances is the responsibility of the State Governments. Training of police with a view to improve their functional effi-

ciency is, however, constantly emphasised.

Steel Pipe and Tube Industry

1003. SHRI ALADI ARUNA alias V. ARUNACHALAM; Will the Minister of COMMERCE be pleased to state:

(a) whether the steel pipe and tube industry has demanded full payment under the international price reimbursement scheme; and

(b) if so, whether Government have proposed to extend such concession?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yes, Sir. The Steel pipe and tube Industry has requested for reimbursement of extras under the International Price Reimbursement Scheme.

(b) The suggestion is under examination.

Repatriation of Chakma Refugees to Bangladesh

1004. SHRI KRISHNA KUMAR BIRLA:

SHRI N. E. BALARAM:

SHRI GURUDAS DAS
GUPTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that repeated requests by the Bangladesh Government to have talks with regard to the repatriation of Chakma refugees camping in Tripura and to solve the insurgency problem between the two countries have evoked no response from the Government of India;

(b) if so, what are the reasons therefor particularly when there is unabated infiltration of Chakma refugees into the country; and

(c) how do Government propose to solve the issue?